

SCHEDULE II
FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BETON CONCRETE PRODUCTS
PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	BETON CONCRETE PRODUCTS PRIVATE LIMITED.
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	20 January 1984
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U65990MH1984PTC031901
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	PASAYADAN, 412, N-3, CIDCO, AURANGABAD MAHARASHTRA 431003
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	12 February 2021
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	22 September 2021 (Order made available on official NCLT website on 30 September 2021)

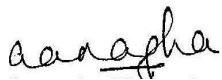
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Anagha Anasingaraju Address: 1-2, Aishwarya Sankul, 17 G.A. Kulkarni Path, Opp. Joshi's Railway Museum, Kothrud, Pune – 411038 Email id: rp.anagha@kanjcs.com Telephone no.: 020-25466265 / 65204591 Registration no. IBBI/IPA-002/IP-N00247/2017-18/10732
9.	LAST DATE FOR SUBMISSION OF CLAIMS	29 October 2021 (30 days from 30 September 2021 when Order was made available on official NCLT website)

Notice is hereby given that Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of BETON CONCRETE PRODUCTS PRIVATE LIMITED on 22 September 2021.

The stakeholders of BETON CONCRETE PRODUCTS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 29 October 2021 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anagha Anasingaraju

Liquidator

Date: 30 September 2021

Place: Pune